

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

25.

C.A./35/2023 in CP/06(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES:

Rohit Agarwal
Vs

Admirecon Infrastructure Private Limited

SECTION: 241(1) 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Arunima Kumari i/b MZM Legal, Ld. Counsel for the Applicant present.
Ms. Zenia Irani i/b M Mulla Associates, Ld. Counsel for the R2-R5 present
(VC).
2. By order of the Bench, list this matter on 01.08.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)